

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO. 242/2003
in
O.A. NO. 2285/2002

This the 25th day of August, 2003

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Smt. Bhagvati Rana

... Applicant

-versus-

Union of India & Ors.

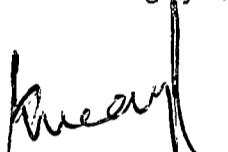
... Respondents

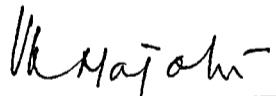
O R D E R (By Circulation)

Hon'ble Shri V.K.Majotra, Member (A) :

O.A. No.2285/2002 was dismissed by order dated 26.5.2003. This application has been made seeking review of the aforesated order.

2. We have carefully gone through the records of the OA as also the order in question. There is no error apparent on the face of record. This review application is accordingly rejected in circulation.


(Kuldip Singh)
Member (J)


(V. K. Majotra)
Member (A)

/as/